

Jharkhand Bijli Vitran Nigam Limited

Vs

JSERC and Another

CFS:

Petition Rs.250

Affidavit Rs.20

Vakalatnama Rs.30

Defects:

1. Learned Advocate may sign the presentation form.
2. Statement regarding Ann-7 in subpara-21 may be corrected.
3. Date in para/subpara 10 may be corrected as per Ann-2 series and also in synopsis this correction may be done.
4. Ann-5 may be given by the way of supplementary affidavit.
5. Details of page number in index maybe corrected as there is no Ann-5 at page number-35.
6. Annexure number may be mentioned on the page 4 [para-1(i)].
7. Copy may be serviced to respondent number-1.
8. Cover page of first copy may be filled.
9. Seal of the petitioner not found on the vakalatnama.

Sameer

12.06.2020